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# Chhattisgarh Shaskiya Sevak (Adhivarshiki-Ayu) (Sanshodhan) Adhiniyam, 2014

### 04 of 2014

[25 February 2014]

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# Chhattisgarh Shaskiya Sevak (Adhivarshiki-Ayu) (Sanshodhan) Adhiniyam, 2014

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#### **PREAMBLE**

An Act further to amend the Chhattisgarh Shaskiya Sevak (Adhivarshiki-Ayu) Adhiniyam, 1967.

Be it enacted by the Chhattisgarh Legislature in the Sixty-fifth Year of the Republic of India, as follows: --

\* Published in the Chhattisgarh Rajpatra (Asadharan) dated 25-2-2014 Page 196(1).

#### 1. Short title and commencement :-

- (1) This Act may be called the Chhattisgarh Shaskiya Sevak (Adhivarshiki-Ayu) (Sanshodhan) Adhiniyam, 2014.
- (2) It shall come into force from the date of its Publication in the Official Gazette.
- 2. Amendment of Rule 56 of Fundamental Rules as substituted by Section 2 of the Chhattisgarh Act No. 29 of 1967:

In Rules 56 of the Fundamental Rules as substituted by Section 2 of the Chhattisgarh Shaskiya Sevak (Adhivarshiki-Ayu) Adhiniyam,

1967 (No. 29 of 1967), following amendment shall be incorporated namely: --

- (i) In sub-rule (1), the words, figures, Parenthesis, hyphen and punctuation, (1-a), (1-b) and (1-c) shall be omitted.
- (ii) In sub-rule (1), for the words, "Sixty" wherever it occurs, the word "Sixty-two" shall be substituted.
- (iii) Sub-rule (1-a), (1-b) and (1-c) shall be omitted.

### 3. Repeal :-

The Chhattisgarh Shaskiya Sevak (Adhivarshiki-Ayu) (Sanshodhan) Ordinance, 2013 (No. 2 of 2013) is hereby, repealed.